

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 26<sup>th</sup> April, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLIANCE / DIRECTION</b>			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017, M.A No. 363/2017 & <b>M.A No. 478/2017</b> )	Giriraj Parikrama Sanrakshan Sansthan & Ors.  Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raman Yadav, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M. R. Shamshed, Adv. For UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. for Applicant in M.A. No. 478/2017
2.	Original Application No. 42/2016 (M.A. No. 935/2016)	Rajeev Rai  Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Advs. for Applicant  Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Syed Hussain Adil Taqvi, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-4 Mr. Rakesh Kr. Khanna, Sr. Adv. with Mr. Vinod Kumar, Adv. for R-5 Mr. Vishwendra Verma, Adv. Mr. Avinesh Gaba, Adv.
<b>FOR ADMISSION</b>			
3.	<b>Review Application No. 05/2017 (M.A. No. 318/2017) IN O.A. No. 89/2013</b>	Akash Vashishtha  Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. for Applicant
4.	Appeal No. 09/2017 (M.A. No. 477/2017)	Subhash Gulati  Vs. South Delhi Municipal Corporation & Anr.	Mr. Sanjay Bhasin & Mr. Sudhir Kumar Roy, Advs. for Appellant
5.	Original Application No. 229/2017 <b>(M.A. No. 473/2017)</b>	Yuva Shakti Sangthan  Vs. Union of India & Ors.	Dr. Ashwani Bharadwaj, Adv. for Applicant
6.	Original Application No. 244/2017 (M.A. No. 463/2017)	Sukhvinder Singh  Vs. State of Haryana & Ors.	Ms. Shweta Jain, Adv. for Applicant

<b>FOR COMPLETION OF PLEADINGS</b>			
7.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development  Vs. U.O.I & Ors.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Advs. for the Applicant  Mr. Rahul Pratap, Adv. for R-1 Mr. Raman Yadav, Adv. for State of UP Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Sovmyajit Pavi, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arundhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of AP Mr. Suryanarayan Singh, Adv. for State of HP Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Ms. Deepika Ghatowar, Adv. for Uttarakhand Mr. Rahul Verma, Adv. for state of Jharkhand Mr. Ravi Kant, Adv. for State of Mizoram Mr. Gopal Singh, Adv. for State of Tripura Mr. Edward Belho, Adv. for State of Nagaland Mr. G. Prakash, Adv. for State of Kerala
8.	Original Application No. 492/2016	Bala Jee Jha & Anr.  Vs. The Govt. (NCT) of Delhi & Ors.	Mr. Gopal Jha, Adv. for Applicants  Mr. Tarunvir Singh Khekar, Adv. for R-1&3 Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Adv. for EDMC Mr. Gopal Jha, Adv.
9.	Original Application No. 129/2017 (M.A. No. 236/2017)	Pawan Kumar  Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Shiv Sharma & Mr. Adhirej Singh, Advs.
10.	Original Application No. 202/2017	M/s Aman Metals Finishers  Vs. State of Uttrakhand & Anr.	Mr. Pankaj Kumar Singh, Adv. for Applicant  Mr. Mukesh Verma, Adv. R-1
<b>FOR HEARING</b>			
11.	<b>Execution Application No. 08/2016</b> (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Narendra Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.

12.	Original Application No. 73/2016 (M.A. No. 413/2016 & M.A. No. 763/2016)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.
13.	<b>Execution Application No. 32/2016 IN</b> O.A. No. 295/2016	Amresh Singh  Vs. Union of India & Ors.	Mr. Swarn Kishore Singh & Mr. Ankush Kotwal, Advs. for Applicant  Mr. B. V. Niren, Adv. for R-2 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Puneeth K.G. & Mr. Sunil Fernades, Advs. for R-3, 4, 7 to 11 Mr. Pinaki Mishra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for NHAI Mr. Rajiv Bansal, Adv. for R-5
14.	Original Application No. 295/2016 (M.A. No. 539/2016)	Amresh Singh  Vs. Union of India & Ors.	Mr. Swarn Kishore Singh, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Ms. Mithu Jain, Adv. for R-3, 4, 7 to 11 Mr. G. M. Kawoosa, Adv. Mr. Prasant Kumar, Adv. for R-5 Ms. Malvika Lal, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for MV Kivi Law Firm Mr. Rajiv Bansal & Mr. Kush Sharma Advs. for DDA
15.	Original Application No. 58/2016 (M.A. No. 102/2016)	Tulinder Katoch  Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3 Mr. G. M. Gupta, Adv. Mr. Rahul Rathore, Adv.
16.	Original Application No. 260/2016	Paryavaran Sachetak Samiti  Vs. State of Uttar Pradesh & Ors.	Mr. Sandeep Singh & Mr. Sanchit Garga, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Gaura Srivastava, Adv. for R-3 Mohd. Farhan Khan, Adv. for R-4 Mr. Mukul Singh, Adv. for R-6 Mr. Tarunvir Singh Khehar, Adv. Mr. B. V. Niren, Adv.
17.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA)  Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-3, 5, 10 & 13 Ms. Divya Prakash Pande, Adv. for MoEF Ms. Ginny J. Rantray, Adv. for JNU Mr. Anil Soni & Mr. Naginder Benipal, Advs. for R/AICTE Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Ms. Puja Kalra, Adv. Mr. Dinesh Jindal, LA for DPCC

18.	Original Application No. 626/2016 (M.A. No. 1203/2016, M.A. No. 404/2017)	Chandar Prakash Budakoti  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. R. Jawahar Lal, Adv. for R-7 & 8
19.	Original Application No. 664/2016	Samaj Sewa Samiti  Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3, 5 & 6 Ms. Nida Khan, Adv. Mr. Manu Yadav, Adv. for R-4
20.	Appeal No. 43/2015	K.S. Manje Gowda & Ors.  Vs Govt. of Karnataka & Ors.	Ms. Aparna Bhat, Adv. for Appellant  Mr. Devraj Ashok, Adv. for R-1 & 3 to 9 Mr. Vikas Malhotra, Advs. for MoEF & CC Mr. B. V. Niren, Adv. for CGSC
21.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness  Vs. Union of India & Ors.	Mr. Anil Sood, Applicant in person with Ms. Madhumita Singh  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
22.	Original Application No. 04/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness  Vs. Union of India & Ors.	Mr. Anil Sood, Applicant in person with Ms. Madhumita Singh  Mr. Rajesh K. Singh, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
23.	Original Application No. 318/2015	Devender Singh  Vs. The Chief Secretary & Ors.	Mr. M. L. Sharma, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Vishwendra Verma, Adv. for R-4 Mr. Ashok Kumar, SI for R-11 Ms. Garima Prasad, Adv. for R-12
24.	Original Application No. 567/2015 (M.A. No. 1342/2015)	T. D. Chandola  Vs. A. P. Mines & Minerals & Ors.	Mr. M. C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant  Mr. C. Hari Shankar, Sr. Adv. with Mr. Ashly Cherian, Adv. for R-1 Mr. A. K. Prasad, Adv. Ms. D. Bharathi Reddy, Adv. for R-2 Mr. Rahul Kaushik, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 & 7 Mr. Raj Kumar, Adv. for CPCB

25.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal  Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev K. Gulati, Adv. Mr. Y. N. Vidyant, Adv.
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**Date : 26<sup>th</sup> April, 2017**  
**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
26.	Original Application No. 208/2016 (M.A. No. 403/2016) <b>(PH)</b>	Lt. Col. (Retd.) Sarvadaman Singh Oberoi  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv. for CGWA

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